Scheme for Pension and Medical Aid to Artistes

1408. SHRI SRINIVAS KESINENI:
   SHRI BALLI DURGA PRASAD RAO:
   SHRI H. VASANTHAKUMAR:

Will the Minister of CULTURE be pleased to state:

(a) the salient features of the Scheme for Pension and Medical Aid to Artistes (SPMAA).

(b) the quantum of amount given to each beneficiary under the SPMAA.

(c) the number of film/TV artistes who have benefited under this Scheme during the last four years in the country including Tamil Nadu, Telangana and Andhra Pradesh; and

(d) whether the Government is contemplating to expand such scheme to Drama artistes also and if so, the details thereof?

ANSWER

MINISTER OF STATE (I/C) FOR CULTURE AND TOURISM
(SHRI PRAHLAD SINGH PATEL)

(a) The Government is implementing a Scheme namely “Scheme for Pension and Medical Aid to Artistes”. The objective of the Scheme is to improve financial and socio-economic status of the old aged artistes and scholars who have contributed significantly in their specialized fields of arts, letters etc. but leading a miserable life or are in penury condition.

(b) An amount of maximum Rs.4,000/- per month is being given to each beneficiary.

(c) Art form-wise data is not maintained by the Ministry.

(d) The drama artistes are already covered under the Scheme.